

regard.

### **Appointments on Compassionate Grounds**

6271. DR. KARTIKESWAR PATRA: Will the PRIME MINISTER be pleased to state:

(a) whether there is a provision in the rurals to provide employment on compassionate grounds, in relaxation of normal rural, to the family member (s) of deceased civilian Defence employees;

(b) if so, the exact number of such cases pending for appointment to different grades, grade-wise; and

(c) the action taken or proposed to be taken by the Government to expedite such appointments?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN)

(a): Yes, Sir.

(b): The various Service HQrs/Inter Service Organisations under the control of this Ministry and their subordinate offices consider these cases at their level at periodical intervals. No centralised tally of these is kept in the Ministry.

(c): Action, as per the guidelines issued by DOP&T from time to time, is taken in such cases and appointments are made within the prescribed quota, which is 14.5% of the sanctioned strength in Group 'C' posts, and 4.5% in Group 'D', posts. In exceptional cases, such appointments can exceed these percentages provided total reservation does not exceed 50%.

### **Allotment of Plots by DDA**

6273 DR. RAMESH CHAND TOMAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Ghaziabad Development Authority had invited applications for allotment of plots under the Deen Dayal Nagar Residential Plot scheme in April-May, 1992;

(b) if so, the progress made so far in regard to allotment of plots under the scheme; and

(c) the time schedule fixed in this regard?

THE MINISTER OF STATE ON THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGAN): (a) to (c): Information is being collected and will be laid on the Table of the Sabha.

### **Ceiling Limit of Small Scale Industries**

6274. SHRI FEORGE FERNANDES: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government propose to enhance the ceiling limit of small scale Industries investment on plant and machinery from Rs. 60 lakh to Rs. 3 crore;

(b) if so, whether the small Scale Industries Association has requested the Union Government not to enhance this ceiling limit; and

(c) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND SMALL INDUSTRIES (SHRI M. ARUNACHALAM): (a) to (c): There is no proposal to enhance the ceiling limit of small scale industries in plant and machinery for Rs. 60 lakhs to Rs. 3 crores. However, a proposal to increase the investment limit to Rs. 3 crores in case of garment units, provided such units accept 50% export obligation, is under consideration.